GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 92 TO BE ANSWERED ON THE 22ND NOVEMBER, 2016

ASSISTANCE TO TACKLE DROUGHT

*92. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण 1⁄2**ãâ¨ããè**

be pleased to state:

(a) whether the Government has taken note of farmers committing suicide on account of drought prevailing in various parts of the country;

(b) the details of the districts which have been identified/declared as drought affected districts and the number of farmers who have committed suicide in each of these districts during 2015-16;

(c) whether the Government has made any assessment of the loss of the crops due to drought and if so, the details thereof, State-wise;

(d) the assistance sought and provided to various drought affected States during the last three years and the current year, State-wise indicating reasons for mismatch between allocation and release of funds; and

(e) the number of farmers benefited so far under the Pradhan Mantri Fasal Bima Yojana being run by the Government to deal with the natural calamities like drought etc. alongwith the details of financial assistance provided to these farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ¨ããè (SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 92 DUE FOR REPLY ON 22ND NOVEMBER, 2016.

(a) & (b): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides upto 2014 are available on its website. The Reports for the subsequent years (i.e. 2015 and 2016) have not been published yet. During the year 2014, out of 969 farmers' suicide due to farming related issues, 491 were due to Natural Calamities. The list of districts declared as drought affected by the concerned State Governments during 2015-16 is at **Annexure – I**.

(c) & (d): The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities including drought. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedure. Assistance under SDRF/NDRF provided is for immediate relief and not by way of compensation for the loss suffered. The details regarding cropped area damaged by 33% and more in the drought affected States as reported by the State Governments are at **Annexure-II**. Govt. of Gujarat had declared semi scarcity in 06 districts of the State during Kharif 2015. However, no memorandum was submitted by the Govt. of Gujarat seeking financial assistance from NDRF.

Details regarding assistance sought and approved for drought from NDRF in the last three years and current year are at **Annexure-III.** The reasons for mismatch in assistance sought for by the State Governments and amount approved by the Govt. of India is due to following reasons;

- (i) Agriculture Input Subsidy is calculated on the basis of the latest published Agriculture Census (2010-11) data on percentage of Small and Marginal Farmers (SMF) & average landholding of those other than Small and Marginal Farmers (OSMF) in the State and thereafter, assistances recommended to SMF & OSMF as per the criteria/guidelines dated 08.04.2015 issued by Ministry of Home Affairs (MHA) for providing assistance to the farmers from NDRF/SDRF.
- (ii) The demand of States in other Sectors is also examined in accordance with the criteria/guidelines dated 08.04.2015 issued by MHA for providing assistance to the farmers from NDRF. In some cases, the State Governments demand assistance for items which are not admissible as per the existing norms vide the guidelines dated 8.4.2015.

(e): As per provision of Pradhan Mantri Fasal Bima Yojana (PMFBY), admissible claims are worked out on the basis of yield data generated from Crop Cutting Experiment (CCEs) submitted by concerned State Government to the insurance companies. Hence, the numbers of beneficiaries (to whom the claims are paid) are known only thereafter. The cut-off date for receipt of yield data for Kharif 2016 season is one month from the final harvest. There still is time for this and as on date details of beneficiary farmers are not known.

Annexure-I

STATE-WISE DETAILS OF DISTRICTS DECLARED DROUGHT AFFECTED

SI. No.	Name of State	Name of the affected districts	Total No. of districts affected	
1.	Karnataka	Bangalore Rural, Ramanagara, Kolar, Chickballapur, Tumakuru, Chitradurga, Davanagere, Chamarajanagar, Mysuru, Mandya, Ballari, Koppal, Raichur, Yadgir, Belagavi, Bagalkote, Vijapura, Gadag, Haveri, Dharwad, Shivamogga, Hassan, Chikkamagalur , Kodagu, Uttara Kannada.	25	
2.	Kerala	Kasaragod, Kannur, Wayanad, Kozhikode, Malappuram, Palakkad, Thrissur, Ernakulam, Idukki, Kottayam, Alappuzha, Pathanamthitta, Kollam, Thiruvananthapuram	14	
3.	Andhra Pradesh		#	

Memorandum and Drought notification awaited from the State Govt.

STATE-WISE DETAILS OF DISTRICTS DECLARED DROUGHT AFFECTED DURING – 2015-16

SI.	Name of	Total No. of	
No.	State		districts affected
1.	Karnataka	Bangalore Rural, Ramanagara, Kolar, Chickballapur, Tumakuru, Chitradurga, Davanagere, Chamarajanagar, Mysuru, Mandya, Ballari, Koppal, Raichur, Kalaburgi, Yadgir, Bidar, Belagavi, Bagalkote, Vijapura, Gadag, Haveri, Dharwad, Shivamogga, Hassan, Kodagu, Uttara Kannada, Chikkamagalur	27
		Drought –Rabi – (12 districts- already declared as drought affected during Kharif also)	
		Ballari, Koppal, Raichuru, Kalaburagi, Yadagir, Bidar, Belagavi, Baglkote, Vijayapura, Gadag, Haveri, Dharwad.	
2.	Chhattisgarh	Raipur, Gariaband, Mahasamund, Dhamtary, Durg, Balod, Bemetara, Rajnandgaon, Kabirdham, Bastar, Kondagaon, Narayanpur, Kanker, Dantewara, Sukma, Bijapur, Bilaspur, Mungeli, Janjgir-Chamap, Korba, Balrampur, Surajpur, Koria, Raigarh, Jashapur	25
3.	Madhya Pradesh	Katni, Shahdol, Umaria, Anuppur, Tikamgarh, Rewa, Jabalpur, Sidhi, Sagar, Damoh, Seoni, Sigroli, Sheopur, Chhatarpur, Bhind, Panna, Satna, Dindori, Shivpuri, Mandsaur, Morena, Jhabua, Bhopal, Ujjain, Neemuch, Vidishia, Raisen, Rajgarh, Khandwa, Ratlam, Narsinghpur, Guna, Betul, Burhanpur, Agar Malwa, Sehore, Indore, Dhar, Shajapur, Harda, Chhindwara, Dewas,Ashoknagar,Khargone,Hoshangabad, Badwani	46

28	ra Nashik, Dhule, Nandurbar, Jalgaon, Ahmednagar, Pune, Satara, Sangli, Aurangabad, Jalna, Beed, Latur, Osmanabad, Nanded, Parbhani, Hingoli, Buldhana, Akola, Yavatmal, Nagpur, Gadchiroli, Amaravati, Washim, Wardha, Bhandara, Chandrapur,Goandia Drought –Rabi – (2 districts) Solapur, Ahmednagar	Maharashtra	4.
27	Angul, Balasore, Bargarh, Balangir, Boudh, Cuttack, Deogarh, Dhenkanal, Gajapati, Ganjam, Jajpur, Jharsuguda, Kalahandi, Kandhamal, Keonjhar, Khordha, Koraput, Mayurbhanj, Nuapada, Nabarangpur, Nayagarh, Puri, Rayagada, Sambalpur, Subarnapur, Sundargarh,Bhadrak	Odisha	5.
10	Anantapur, Chittoor, YSR Kadapa, Kurnool, Prakasam, SPSR Nellore, Guntur, Srikakulam, Vizianagaram, Krishna	Andhra Pradesh	6.
50	 Sant Ravidas Nagar, Sonbhadra, Sultanpur, Mirzapur, Ballia, Sidharthnagar, Shahjahanpur, Banda, Pratapgarh, Chandauli, Etawah, Basti, Baghpat, Jaunpur, Faizabad, Gonda, Kannauj, Barabanki, Sant Kabir Nagar, Jhansi, Jalaun, Gorakhpur, Hathras, Etah, Allahabad, Ghaziabad, Farrukhabad, Mau, Unnao, Rampur, Hamirpur, Lalitpur, Chitrakoot, Kanpur Nagar, Lucknow, Deoria, Mainpuri, Maharajganj, Agra, Auraiya, Pilibhit, Amethi, Mahoba, Rae Bareily, Kushinagar, Kanpur Dehat, Kaushambi, Fatehpur, Ambedkar Nagar and Balrampur Drought (Rabi)- 8 districts – already declared as drought affected during Kharif also. Banda, Chitrakoot, Mahoba, Jalaun, Jhansi, Kanpur Nagar, Hamirpur, Lalitpur 	Uttar Pradesh	7.
7		Telangana	8.
22		Jharkhand	9.
23	n Ajmer, Banswara, Baran, Barmer, Bhilwara, Chittorgarh, Churu, Dungarpur, Hanumangarh, Jaipur, Jaisalmer, Jalor, Jhunjhunu, Jodhpur, Nagaur, Pali, Rajsamand, Udaipur, Pratapgarh Drought(Rabi) (11 districts- Out of that 7 districts already declared as	Rajasthan	10.
	drought affected during Kharif also) Churu, Hanumangarh, Jaipur, Jaisalmer, Jhunjhunu, Jodhpur, Nagaur, Alwar, Bikaner, Ganganagar, Karauli.@		
06#	, ,	Gujarat	11.
8	Pauri Garhwal, Tehri	Uttarkhand	12.
279	Total		

#Declared semi-scarcity affected area. No memorandum received seeking financial assistance from NDRF

@ No memorandum received seeking financial assistance from NDRF

Annexure-II

SI. No.	State	Total area suffered crop loss of 33% and above (in lakh ha)
1.	Karnataka	Kharif- 30.76
		Rabi- 22.33
2.	Chhattisgarh	Kharif-26.68
3.	Madhya Pradesh	Kharif-51.54
4.	Maharashtra	Kharif 2015 53.11
		Kharif 2015 (Supplementary) 39.24
		Rabi- 13.35
5.	Odisha	Kharif-15.35
6.	Telangana	Kharif-12.30
7.	Uttar Pradesh	Kharif- 15.08
		Rabi- 6.26
8.	Andhra Pradesh	Kharif-5.41
9.	Jharkhand	Kharif-5.31
10.	Rajasthan	Kharif-39.80
11.	Uttarakhand	Rabi- 1.05
	Total:	337.57

Details of cropped area suffered crop loss of 33% and above due to Drought during 2015-16 (as reported by the respective State Governments)

Annexure-III

Assistance demanded/approved from National Disaster Response Fund (NDRF) for Drought to the States

		State	63	(Rs. in crores)
SI. No.	Name of State	Calamity	Assistance sought by State Govt.	Assistance approved by Gol
	- 2011-2012			
1.	Andhra Pradesh	Drought	3006.41	706.15
2.	Karnataka	Drought	2605.99	186.68
		Drought-R	3609.35	282.35
3.	Maharashtra	Drought-R	1118.37	574.71
	Total:		10340.12	1749.89
During	- 2012-2013			
1.	Karnataka	Drought	7672.40	526.06
2.	Maharashtra	Drought	3232.15	778.09
		Drought-R	1801.32	1036.98
3.	Kerala	Drought	1996.07	62.61
		Drought-R	532.78	107.89
4.	Gujarat	Drought	7357.54	864.71
5.	Rajasthan	Drought	1107.99	320.64
6.	Andhra Pradesh	Drought	1090.78	142.97
7.	Tamil Nadu	Drought	19665.13	624.69
	Total:		44456.16	4464.64
	- 2013-2014	1		
1.	Bihar	Drought	12564.04	931.87
2.	Karnataka	Drought	778.06	226.57
3.	Andhra Pradesh	Drought	638.09	254.54
	Total:		13980.19	1412.98
	- 2014-2015			(00.07
1.	Haryana	Drought	4829.25	168.87
2.	Karnataka	Drought	779.20	200.85
3.	Uttar Pradesh	Drought	4819.49	777.34
4.	Maharashtra	Drought	6013.28	1962.99
5.	Andhra Pradesh	Drought	1532.00	237.51
During	Total:		17973.22	3347.56
	- 2015-2016	Drought	2020.04	1540.20
1.	Karnataka	Drought	3830.84 1417.14	1540.20
2	Chhattiagarh	Drought-R		723.23 1276.25
2. 3.	Chhattisgarh Madhya Dradaah	Drought	6093.79 5114.53	2032.68
3. 4.	Madhya Pradesh Maharashtra	Drought Drought-K Drought-	4002.82	3049.36
4.	wana asina	K (Supplementary)	2017.54	589.47
		Drought-R	2017.34	569.47
		Diought-IX	2251.66	679.54
5.	Odisha	Drought	2344.99	815.00
6.	Telangana	Drought	2601.17	791.21
7.	Uttar Pradesh	Drought	2057.79	1304.52
••		Drought-R	1888.35	622.76
8.	Andhra Pradesh	Drought	2000.56	433.77
9.	Jharkhand	Drought	2142.78	336.94
10.	Rajasthan	Drought	10537.02	1193.41
11.	Uttarakhand	Drought-R	91.97	#
	Total:	Drought it	48392.95	15388.34
During	- 2016-2017			
	Karnataka	Drought	4702.54	#
2.	Andhra Pradesh	Drought	@	
3.	Kerala	Drought	@	
R: Rab	i			

R: Rabi

Under process/finalization. @ Memorandum awaited

								I		,	(Rs. in	crores)
Sl. No.	State	201	5-16		2016-17		2017-	-18	2018-	-19		2019-20
INO.		Allocati on of	Release	Allocation of Central	Release of Central	Release of Central	Allocation of Central	Release	Allocation of Central	Release	Allocation of Central	Release of Central share
		Central share	Central share	share	share(1 st Instalment)	share(2 nd Instalment)	share	Central share	share	Central share	share	Shure
1	Andhra Pradesh	330.00	330.00	346.50	173.25		363.75		381.75		400.50	
2	Arunachal Pradesh	46.80	46.80	48.60	24.75		51.30		54.00		56.70	
3	Assam	414.00	414.00	434.70	217.35		456.30		478.80		503.10	
4	Bihar	351.75	351.74	369.00	184.50		387.75		407.25		427.50	
5	Chhattisgarh	180.75	249.725	189.75	94.875		198.75		208.50		219.00	
6	Goa	3.00	3.00	3.00	1.5		3.00		3.00		3.00	
7	Gujarat	528.75	528.75	555.00	277.50		582.75	1	612.00		642.00	
8	Haryana	231.00	203.43	242.25			254.25		267.00		280.50	
9	Himachal Pradesh	212.40	212.40	223.20	111.60		234.00		245.70		258.30	
10	Jammu & Kashmir	229.50	229.50	241.20			252.90		265.50		279.00	
11	Jharkhand	273.00	273.00	286.50	143.25		300.75		315.75		331.50	
12	Karnataka	207.00	207.00	217.50	108.75		228.75		240.00		252.00	
13	Kerala	138.75	138.75	145.50	72.75		153.00		160.50		168.75	
14	Madhya Pradesh	657.75	657.75	690.75	345.375		725.25		762.00		799.50	
15	Maharashtra	1112.25	1112.25	1167.75	583.875		1226.25		1287.75		1352.25	
16	Manipur	17.10	21.05	18.00	9.00		18.90		19.80		20.70	
17	Meghalaya	21.60	21.60	22.50	11.25		24.30		25.20		26.10	
18	Mizoram	15.30	15.30	16.20	8.10		17.10		18.00		18.00	
19	Nagaland	9.00	9.00	9.00	4.50		9.90		9.90		10.80	
20	Odisha	560.25	560.25	588.75	294.375		618.00		648.75		681.75	
21	Punjab	292.50	292.50	306.75	153.375		322.50		338.25		355.50	
22	Rajasthan	827.25	827.25	868.50	434.25		912.00		957.75		1005.00	
23	Sikkim	27.90	27.90	29.70	14.85		30.60		32.40		34.20	
24	Tamil Nadu	509.25	643.045	534.75	267.375		561.00		589.50		618.75	
25	Telangana	205.50	205.50	216.00	108.00		226.50		238.50		249.75	
26	Tripura	27.90	27.90	29.70	14.85		30.60		32.40		34.20	
27	Uttar Pradesh	506.25	506.25	531.75	265.875		558.00		585.75		615.00	
28	Uttarakhand	189.00	253.36	198.00	99.00		207.90		218.70		229.50	
29	West Bengal	387.00	387.00	406.50	203.25		426.75		448.50		471.00	
	Total	8512.50	8756*	8937.30	4227.375		9382.80		9852.90		10343.85	

Allocation & Release of Centr	al Share in State	Disaster Response	Fund (SDRF)
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*Includes arrears of central share of previous year i.e., 2014-15.
